

कार्य का अध्ययन किया है। उसकी रिपोर्ट और सिफारिशों की जांच की जा रही है।

रोगी के इन्तजार करने के समय को न्यूनतम करने, डाक्टर-रोगी सम्बन्धों को और अच्छा बनाने तथा कर्मचारियों की सेवाओं का अधिकतम उपयोग सुनिश्चित करने की अच्छी कार्य प्रणालियां सुझाने के उद्देश्य से भारतीय प्रशासनिक कर्मचारी कालेज भी केन्द्रीय स्वास्थ्य योजना औषधालयों के कार्य का अध्ययन कर रहा है।

C. G. H. S. Dispensaries

7240. SHRI R. P. YADAV : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government are aware that the services in C. G. H. S. Dispensaries, New Delhi are poor and medicines supplied are of sub-standard quality;

(b) whether the service in North Avenue Dispensary is far from satisfactory and the behaviour of the staff is very rude; and

(c) if so, what steps are being taken to tone up the administration of C.G.H.S.?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D.P. CHATTOPADHYAYA) : (a) to (c). The total number of complaints received from the beneficiaries against the C.G.H.S. dispensaries located in Delhi/New Delhi during 1970 was only 2.17 per lakh attendance.

At present 429 items of drugs/medicines included in the C.G.H.S. Formulary are purchased, stocked and supplied under the C.G.H.S. The medicines purchased

are subjected to analytical tests. In case of detection of any medicine being of sub-standard quality, the matter is reported to the Drugs Controller, India for investigation and the medicines are returned to the manufacturers for replacement. During 1970 only 10 out of 429 items of medicines/drugs were found to be of sub-standard quality.

No complaint against the rude behaviour of any member of staff working in C.G.H.S. dispensary North Avenue has been received in the recent past.

General instructions advising the staff working in C.G.H.S. dispensaries to behave properly with the beneficiaries and not to waste their time, are issued by the Dte. General of Health Services from time to time for the smooth functioning of these dispensaries. Efforts are constantly being made to remove genuine grievances of the beneficiaries that are reported to the concerned authorities.

Progress of Project For Improvement of Calcutta City

7241. SHRI DINESH JOARDER : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether any progress has been made so far in the projects for improvement of Calcutta city;

(b) if so, the particulars, project-wise; and

(c) the steps taken by Government to further intensify the progress ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) : (a) and (b). The required information is given in the statement laid on the Table of the House. [Placed in Library, See No. LT-831/71]

(c) The Government of India is keeping a close watch on the progress of various projects in Calcutta. Progress of various works is being reviewed regularly by the senior officers of the Government of India. The Calcutta Metropolitan Development Authority have taken the necessary steps such as placement of funds, procurement of materials, technical examination at all levels to intensify the progress.

Spreading of Tuberculosis Amongst Tribals of West Bengal

7242. SHRI DINESH JOARDER : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the Central Government is aware that the tribal people of the "Barind" area in the District of Malda in West Bengal are dispersing at large by leaving their homes due to widespread of Tuberculosis amongst them;

(b) whether there is no scope whatsoever for their treatment; and

(c) if so, action Government are contemplating to take in this matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Amount Spent by O.N.G.C. on Litigation in Fighting Cases Against its Employees

7243. DR. RANEN SEN :
SHRI BHOLA MANJHI :
SHRI N. S. BISHT :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

the exact amount so far spent by the Oil and Natural Gas Commission on litigation in fighting court cases against its employees after September, 1968 strike ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : A sum of Rs. 159,153.62 P. has been spent by the Oil and Natural Gas Commission on litigation in Court cases involving its employees, after September 1967 strike till date. (There was no strike in O.N.G.C in September 1968).

Financial Assistance to Kerala for constructing Houses for Scheduled Castes and Scheduled Tribes

7244. SHRI M.K. KRISHNAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the total amount of financial assistance given to Kerala State for constructing houses for Scheduled Castes and Scheduled Tribes during the year 1969-70 and 1970-71;

(b) whether Government have a plan to increase the quantum of financial assistance to Kerala for that purpose; and

(c) if so, the extent thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I.K. GUJRAL) : (a) to (c). Under the Centrally sponsored programme there is a composite scheme for the improvement of working and living conditions of persons engaged in unclean occu